

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 15.2.2000

At the instance of learned Counsel for the petitioner, who has received copy of counter to-day in court, posted to 31.3.2000 for final disposal at the admission stage. Rejoinders to be filed in the meantime with copy to other side.

S. J. M.
Vice-Chairman
15/2

Hemkumari

20.01.04

On the prayer of Mr D.P. Dholakia
admitted to 22.01.04.

Subh
Vice-Chairman
20/1

22.1.04

By filing a memo dated 22.1.04, the learned counsel for the applicant submits that he does not want to press this O.A. and therefore, the same may be disposed of. Copy of the memo has been served on Shri J.K. Nayak, the learned Addl. Standing counsel, who has also been heard in the matter.

In view of submission made and memo filed, this O.A. is disposed of for not being pressed.

Subh
Vice-Chairman
Hemkumari

For admission
RES. to not want

1
15.1.04

For admission
admitted to 22.1.04

RES. to not want

1
21.1.04

Copy of counter may
be shown to the
Court in hands

1
16.2.04

Subh
16/2/04